

A²

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

T.A. 1266/87 (T.A. No. 6877/83)

Sudhir Srivastava

..Applicant.

VERSUS

Union of India & ors.

..Respondents.

Hon. Mr. K. Obayya, Adm. Member.

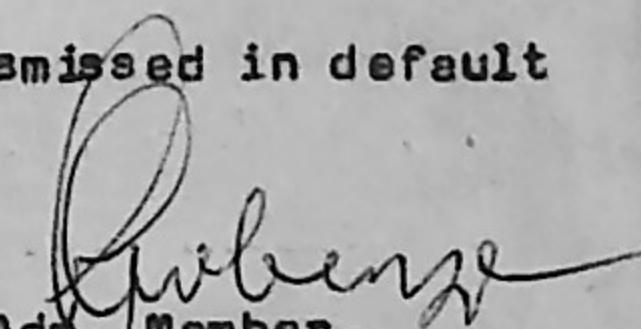
Hon. Mr. J.P. Sharma, Judl. Member.

(Hon. Mr. J.P. Sharma)

The petitioner Sudhir Srivastava, Superintendent Building/Roads, Grade I (Adhoc) was transferred to D.G.S&D Vishakhapatnam, Southern Command on promotion but he refused his promotion. Order dated 30.4.83 was issued to the applicant which was challenged in the writ petition being the order of reversion.

None is present for the applicant. Shri K.C. Sinha for the respondents. It appears that since the receipt of this writ petition to the Tribunal and on several sittings of this court. None on behalf of the applicant and notice was not received unserved. Shri K.C. Sinha for the respondents. It appears that the applicant has lost interest in pursuing the matter. The W.P./T.A. is therefore, dismissed in default of the applicant with costs on parties.

Judl. Member


Adm. Member.

Allahabad Dated: 9.8.90